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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/123/2016  
NAME OF THE PETITIONER(S) : V. Janardhanan & 2 others  
NAME OF THE RESPONDENT(S) : Signals and Systems (India) Private Limited & 6 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. THIRI YANABHA  
KANNAN

Counsel for  
Respondents



2. S. Manojkumar  
(For B. Dhanaraj)

Counsel for petitioners



**ORDER**

Counsels representing both the parties are present. Counsel for petitioner prayed further time for filing rejoinder. Time extended as a last chance with a direction that if he will fail to file the rejoinder by the next date of hearing, the right to file the same shall stand forfeited. Put up on **25.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)